

श्रीर दोषी पाये गये कर्मचारियों के विरुद्ध उचित कार्यवाही की जायेगी ?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उप-मंत्री (श्री डी० पी० दाबड): (क) से (ग) 1971 में आयोजित वार्षिक परीक्षा के पश्चात् केन्द्रीय विद्यालय कोटा के प्रिंसिपल को उत्तर पुस्तिकाओं की पुनः जांच के सम्बन्ध में काफी अनुरोध प्राप्त हुए थे। बूकि केन्द्रीय विद्यालयों के मौजूदा नियमों के अन्तर्गत पुनः जांच अनुमत्य है इसलिए प्रिंसिपल ने असली मामलों से सम्बन्धित प्रश्न पत्रों की पुनः जांच कराई थी। पुनः जांच किए जाने पर प्रश्न में उल्लिखित दो छात्रों सहित 5 से 8 कक्षाओं तक छः विद्यार्थियों को उत्तीर्ण घोषित किया गया और शरली कक्षाओं में प्रोन्नत कर दिया गया था। इसे ध्यान में रखते हुए उत्तर पुस्तिकाओं की और पुनः जांच का प्रश्न नहीं उठता। फिर भी इस मामले की जांच की जा रही है।

Non-availability of adequate quantity of Fertilizers due to less import

6029. SHRI S. M. BANERJEE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the farmers are not getting enough fertilisers because of less imports in 1972;

(b) if so, the manner in which this shortage is going to be met; and

(c) whether some countries have been approached in this regard; if so, the names of those countries ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). The requirements of farmers for fertilisers during 1972-73 are expected to be met satisfactorily. The availability of 9.4 lakh tonnes of Nitrogen and 2 lakh tonnes of P_2O_5 from the domestic production for the Kharif and Rabi crops of 1972-73 are assured by the Ministry of Petroleum and Chemicals and the imports to be arranged

against foreign exchange allocations made by the Ministry of Finance for additional imports of 6.56 lakh tonnes of Nitrogen, 2.04 lakh tonnes of P_2O_5 and 1.50 lakh tonnes of K_2O , together with the carry-over stocks available on 1st April, 1972, are expected to meet largely the requirements of farmers for the year.

(c) The following countries have been or are being approached for import of fertilisers, during 1972-73 :

(a) East European countries namely U. S. S. R., Poland, Bulgaria, Rumania and G. D. R. under Trade Plans.

(b) U. K., France, West Germany, Holland and Belgium in Western Europe, Canada and Japan under aid/credits.

(c) Saudi Arabia, Kuwait, South Korea, and some other countries under free foreign exchange.

Difference between Rate of Interest on Loan from World Bank and Co-operative Credit Land Mortgage Bank in Andhra Pradesh

6030. SHRI Y. ESWARA REDDY : Will the Minister of AGRICULTURE be pleased to state :

(b) the rate of interest charged from the agriculturist on the amount of loan received from the World Bank for developing the Ayacut under Nagarjuna Sagar and Podhampad projects, when it was loaned through the Cooperative Central Land Mortgage Bank of Andhra Pradesh; and

(b) whether the difference between the rates of interest charged by the World Bank on this sum and that charged by the Cooperative Central Land Mortgage Bank of Andhra Pradesh is much wide and consequent burden on the peasantry, and if so, whether any measure will be taken to reduce the rate of interest charged on the peasantry ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Under the Projects with assistance from the International Development Association, the rate of interest charged from farmers will be 9% per annum on outstanding balance;